

Office of the Chairman (District & Sessions Judge), District Legal  
Services Authority, Kangra at Dharamshala

No. 16/CHA/DLSA/Minutes/DSL/2021-<sup>28</sup>  
Dated: 26/03/2021 <sup>27</sup> 136

**OFFICE ORDER**

In compliance of letter No. 47-LSA/LAC/2020/859-861,  
dated 25/03/2021 received from H.P. SLSA Shimla, following roster will  
be observed by the Bail & Remand Counsels in the courts of District  
Kangra w.e.f. 01<sup>st</sup> April, 2021 to 31<sup>st</sup> March 2022:-

Courts at Dharamshala			Roster
Sr. No.	Name of the Advocate(s)	Courts	Duty period
1.	Ms. Gurpreet. (Mob. 89880-36399 & 70184-72030)	01 Ld. Sessions Judge, Kangra at Dharamshala. 02 Ld. Additional & Sessions Judge-I, II, III & Special Judge, POCSO Court, Kangra at Dharamshala.	April, 2021 & May 2021. October, 2021 & November, 2021.
2.	Sh. Rohit Sharma (Mob. No94185-57746)	-----Do-----	June, 2021 & July, 2021. December, 2021 & January, 2022
3.	Sh. Akhil Sharma, (Mob. No. 86791-20001)	-----Do-----	August, 2021 & September, 2021. February, 2022 & March, 2022
4.	Sh. Anuj Soni, (Mob. No. 82193-50797)	<b>01 Ld. Chief Judicial Magistrate Kangra at Dharamshala.</b> <b>02 Ld. Judicial Magistrate Court No. I,</b>	April 2021 & May 2021. October, 2021 & November, 2021.

		<b>Dharamshala.</b> <b>03 Ld. Judicial Magistrate</b> <b>Court No. II,</b> <b>Dharamshala.</b> <b>04 Ld. Executive</b> <b>Magistrate</b> <b>Dharamshala.</b>	
5.	Sh. Vineet Singh (Mob. No. 70181-27533)	-----Do-----	June, 2021 & July, 2021. December, 2021 & January, 2022
6.	Sh. Ankush Kumar (Mob. No 94590-82724)	-----Do-----	August, 2021 & September, 2021. February, 2022 to March, 2022
<b>SUB DIVISIONAL LEGAL SERVICES COMMITTEE, PALAMLPUR</b>			
7.	Sh. Bhuvnesh Kumar Mob. No. (94188-31218)	01 Ld. Additional & Sessions Judge-III, circuit at Palampur. 02 Ld. ACJM, Palampur. 03 Ld. JMIC- II, Palampur. 04 Ld. Executive Magistrate, Palampur.	April, 2021 & May 2021. August 2021 & September, 2021. December, 2021 & January, 2022
8.	Smt. Shalu Guleria Mob. No. (94594-47911)	-----Do-----	June, 2021 & July 2021. October, 2021 & November, 2021. February, 2022 to March 2022.
<b>SUB DIVISIONAL LEGAL SERVICES COMMITTEE, KANGRA</b>			
9.	Smt. Archana Puri Mob. No. (82197-51039)	01 Ld. ACJM, Kangra. 02 Ld. JMIC- II, Kangra. 03 Ld. Executive Magistrate, Kangra.	April, 2021 & May 2021. August 2021 & September, 2021.

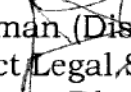
			December, 2021 & January, 2022
10	Smt. Priyanka Mob. No. (98160-44868)	-----Do-----	June, 2021 & July 2021. October, 2021 & November, 2021. February, 2022 to March 2022.
<b>SUB DIVISIONAL LEGAL SERVICES COMMITTEE, DEHRA</b>			
11	Sh. Atul Rajial (Mob No. 78078 - 22022)	01 Ld. Additional & Sessions Judge-II, circuit at Dehra. 02 Ld. ACJM, Dehra. 03 Ld. JMIC- II, Dehra. 04 Ld. Executive Magistrate, Dehra.	April, 2021 & May 2021. August 2021 & September, 2021. December, 2021 & January, 2022
12	Smt. Reeta Kumari, Mob No. (88947-59399)	-----Do-----	June, 2021 & July 2021. October, 2021 & November, 2021. February, 2022 to March 2022.
<b>SUB DIVISIONAL LEGAL SERVICES COMMITTEE, BAIJNATH</b>			
13	Smt. Sunaina (Mob No. (98167-16067)	01 Ld. Additional & Sessions Judge-III, circuit at Baijnath. 02 Ld. JMIC, Baijnath. 03 Ld. Executive Magistrate Baijnath.	April, 2021 & May 2021. August 2021 & September, 2021. December, 2021 & January, 2022
14	Sh. Vijay Kumar (Mob No. (94188-23133)	-----Do-----	June, 2021 & July 2021. October, 2021 & November, 2021. February, 2022 to March 2022.

<b>SUB DIVISIONAL LEGAL SERVICES COMMITTEE, JAWALI</b>			
15	Sh. Jagdish Singh, Mob. No. (98164-84996)	01 Ld. Additional & Sessions Judge-II, circuit at Jawali. 02 Ld. JMIC, Jawali. 03 Ld. Executive Magistrate Jawali.	April, 2021 & May 2021. August 2021 & September, 2021. December, 2021 & January, 2022
16	Sh. Yogesh Kumar Mob. No. (82199-68199)	-----Do-----	June, 2021 & July 2021. October, 2021 & November, 2021. February, 2022 to March 2022.
<b>SUB DIVISIONAL LEGAL SERVICES COMMITTEE, NURPUR</b>			
17	Sh. Rahul Chibh Mob No. (98055-46444)	01 Ld. Additional & Sessions Judge-I, circuit at Nurpur. 02 Ld. ACJM, Nurpur. 03 Ld. JMIC- II, Nurpur. 04 Ld. Executive Magistrate, Nurpur.	April, 2021 & May 2021. August 2021 & September, 2021. December, 2021 & January, 2022
18	Sh. Pawan Singh Jaggi Mob. No. (82787-61992)	-----Do-----	June, 2021 & July 2021. October, 2021 & November, 2021. February, 2022 to March 2022.
<b>SUB DIVISIONAL LEGAL SERVICES COMMITTEE, INDORA</b>			
19	Sh. Ranjeet Singh Mob No. (98169-44779)	01 Ld. Additional & Sessions Judge-I, circuit at Indora. 02 Ld. JMIC, Indora.. 03 Ld. Executive Magistrate Indora.	April, 2021 & May 2021. August 2021 & September, 2021. December, 2021 & January, 2022
20	Sh. Rohit	-----Do-----	June, 2021 & July

	Mob. No. (82199-53705)		2021. October, 2021 & November, 2021. February, 2022 to March 2022.
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All concerned are directed to follow the roster strictly & all the Bail & Remand Counsel(s) mentioned above (except Dharamshala Sub Division) shall also perform additional duty as per aforesaid roster in Front Office(s) of their concerned Sub Division.

**Note:- No, additional honorarium will be paid to Remand Counsel(s) for additional duties in Front Office(s).**

  
Chairman (District & Sessions Judge),  
District Legal Services Authority,  
Kangra at Dharamshala, (H.P.)  
Phone/fax: 01892-222370  
Email: cha-dlsa-kan-hp@gov.in

Endst. No.: 128-136  
Copy forwarded to:-

Dated: 26/03/2021

27


- 01 The Ld. Member Secretary, H.P. State Legal Services Authority, Shimla w.r.t. letter No. 47-LSA/LAC/2020/859-861, dated 25/03/2021 for information, please.
- 02 The Ld. Sessions Judge, Kangra at Dharamshala, Ld. ASJ-I, II, III & Special Judge, POCSO Court, Kangra at Dharamshala for information, please.
- 03 The Ld. CJM, all ACJMS & JMICS of District Kangra for information & necessary action.
- 04 All the Ld. Chairmen SDLSCs, to circulate the order/roster to Ld. JMIC (if any on the station), Executive Magistrates & all Bail & Remand Counsel(s) of their Sub-Division.
- 05 The Assistant programmer, District Courts Dharamshala with direction to upload the same on website of District Courts Dharamshala.

06 All the Bail & Remand Counsel(s) of Dharamshala for information & with direction to submit the reports of all courts assigned to them on the proforma (attached separately) with in stipulated time.

07 The Senior Assistant of this office for information & necessary action.

08 Notice Board of this Authority.

09 Guard file.

  
Chairman (District & Sessions Judge),  
District Legal Services Authority,  
Kangra at Dharamshala, (H.P.)  
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Email: [cha-dlsa-kan-hp@gov.in](mailto:cha-dlsa-kan-hp@gov.in)